had given an in-principle approval for considering strategic disinvestment of Air India and its five subsidiaries. CCEA constituted an Air India Specific Alternative Mechanism (AISAM) to guide the process on strategic disinvestment from time to time and decide issues which, *inter alia*, include treatment of unsustainable debt of Air India, hiving off of certain assets to a shell company, demerger and strategic disinvestment of three profit making subsidiaries, the quantum of disinvestment and the universe of bidders. Further, an AISAM with new members is likely to be re-constituted soon which will finalise the parameters for disinvestment of Air India.

Review of Boeing 737 (Max) by DGCA

- 1913. SHRI R. VAITHILINGAM: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that the Directorate General of Civil Aviation (DGCA) had reviewed the Boeing 737 (Max) planes with airlines for issues related to engine and other parts of the aircraft;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that the regulator had sought details about the plane crash from Boeing and Federal Aviation Administration (FAA) after the crash of such plane in recent times; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) Yes, Sir. After Ethiopian Airlines Boeing 737 Max accident on 10th March, 2019, DGCA reviewed the operation of the aircraft on 11th March, 2019 with the two Indian operators, M/s Jet Airways and M/s Spicejet and these airlines were asked to take additional operational and airworthiness measures.

(c) and (d) DGCA sought details from M/s Boeing and FAA on the accident and shared the additional measures for their inputs and advice. Response received from M/s Boeing and FAA did not provide clarity on the probable cause of the Ethiopian accident.

In the absence of any input from the manufacturer and FAA, DGCA reviewed the matter again on 12th March, 2019 and considered it appropriate to stop operations of Boeing 737 Max aircraft type till modifications and additional safety measures were made available by the manufacturer. Accordingly, an order to stop operations of Boeing 737 Max aircraft in Indian airspace was issued by the DGCA on 13th March, 2019.